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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 623/(MAH)/2017

CORAM: Present: SHRI M. K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 02.02.2018

NAME OF THE PARTIES: Cavalcade Properties Pvt Ltd & Ors.

SECTION OF THE COMPANIES ACT: 441 of the Companies Act, 2013.

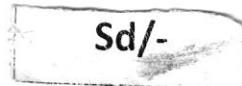
S. No.	NAME	DESIGNATION	SIGNATURE
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ORDER

CP No. 623/441/NCLT/MB/MAH/2017

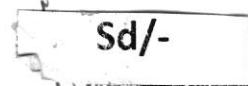
None present.

In the interest of justice, list this matter on 15.03.2018.



Sd/-

V. NALLASENAPATHY
Member (Technical)



Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)